COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Contempt Petition No. 2 of 2016 in IA No. 290 of 2015 in APPEAL NO. 176 of 2015

Dated: 19th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chamundeshwari Electricity Supply Co. Ltd. .....Contempt Petitioner/ Appellant(s)

Versus

Duddukunta Sreedhar Reddy,
MD, M/s. Saisudhir Energy (Chitrdurga) Pvt. Ltd. & Anr. .....Opponent/Alleged Contemnor R-1 & R-2

Counsel for the Contempt Petitioner/ Appellant(s) : Mr. Balaji Srinivasan
Ms. Srishti Govil

ORDER

Issue notice to the Respondents returnable on 29.04.2016. Dasti in addition is permitted.

List the matter on ***29.04.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk